

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 193 of 2015

Dated: 1st October, 2018

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

KKK Hydro Power Ltd.

Versus

Himachal Pradesh State Electricity Board & Ors.

....Appellant(s)

....Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Neha Garg for R-1

Ms. Ambuj Dixit for R-4

ORDER

Post the matter on **26.10.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)
Technical Member**

**(Justice N. K. Patil)
Judicial Member**

Pr/js